

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016

FOR THE ATTENTION OF THE STAKE HOLDER OF M/S PADAM MOTORS **PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/S PADAM MOTORS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	07/05/2004
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U50100PB2004PTC027101
5.	Address of the registered office and principal office (if any) of corporate debtor	MEHTA MOTORS BIBIWALA ROAD BATHINDA, Punjab, India, 151001
6.	Date of closure of Insolvency Resolution Process	01.04.2024
7.	Liquidation Commencement Date of Corporate Debtor	01/04/2024 as per the Order Dt. 01-04-2024 of Hon'ble NCLT, Chandigarh. The order uploaded on NCLT website on 15.04.2024 and intimated to Liquidator vide email dtd 15-04-2024
8.	Name and registration number of the insolvency professional acting as Liquidator	Mr. Somnath Gupta IBBI/IPA-002/IP-N00042/2016-17/10081
9.	Address and e-mail of the Liquidator, as registered with the Board	1019, Lane No I, Ramsharnam Colony, Pathankot, Punjab -145001 Email: somgupta_62@rediffmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	1019, Lane No I, Ramsharnam Colony, Pathankot, Punjab -145001 Email:: cirp.padammotors.@gmail.com
11.	Last date for submission of claims	15/05/2024 (30days from the date of order received by liquidator)

Notice is hereby given that the National Company Law Tribunal Chandigarh has ordered the commencement of a Liquidation of the M/S PADAM MOTORS **PRIVATE LIMITED** on 01/04/2024, date of passing of order of liquidation under section 33 of the code. (NCLT Orders recieved on 15.04.2024).

The stake holders of M/S PADAM MOTORS **PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 15/05/2024 to the Liquidator at the address mentioned against entry No. 10. in the specified form.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Somnath Gupta Liquidator

in matter of M/S PADAM MOTORS **PRIVATE LIMITED**

IP Reg. No.: IBBI/IPA-002/IP-N00042/2016-17/10081

AFA:AA2/10081/02/251024/202948 DT.26.10.23 Valid

upto 25.10.2024

Date :18.04.2024

Place : PATHANKOT